

Name of Closed Mines	Reasons for closure
7. South Tisra UG	On techno-economic considerations
8. Kujama UG	For tech no-economic reasons and fire
9. Dharmaband	On Techno-economic considerations
10. Teturia UG	For Techno-economic considerations
11. Gaslitand UG	Drowning of mine in Sept. 95 due to unprecedented rains and fire in different seam
12. Bhurangiya UG	On techno-economic and safety considerations
13. Ena UG	On techno-economic and safety considerations
14. Kankanee Opencast	Quarry reached techno-economic Limit

Raids on offices of Western Coalfields Limited

2753. SHRI GHUFRAN AZAM: Will the Minister of COAL be pleased to state:

(a) whether CBI had conducted raids on some officers posted at the Western Coalfields Limited during the past 8 years;

(b) if so, the reasons and the details thereof;

(c) whether the officers against whom raids were conducted by CBI and found culprit/guilty have been awarded with promotions in the same coalfields area; and

(d) if so, the facts thereof and steps Government propose to take to remove such officials?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) and (b) As per information received from Coal India Limited (CIL), in connection with 13 cases registered by CBI for investigation since 1991 in Western Coalfields Limited (WCL), raids were conducted at the offices and residences of 23 officers of the company. The raids at the offices and residences of 6 officers of the company have also been conducted by CBI in connection with trap cases.

(c) No officer of WCL against whom raids were conducted by the CBI and found guilty was promoted in the same coalfield area of WCL.

(d) Does not arise in view of the answer to part (c) of the question.

Surplus manpower in Coal companies

2754. SHRI CO. POULOSE:
SHRI JIBON ROY:

Will the Minister of COAL be pleased to state:

(a) the total coal production in each company under CIL, Singareni Collieries and TISCO during the last three years through the contract workers;

(b) whether the coal industry has estimated surplus manpower in each company; and

(c) if so, the justification of producing coal through contract workers?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY):

(a) Coal India Limited and its subsidiary coal companies, TISCO and SCCL have reported that they have not engaged any contract workers for coal

mining/production of coal.

(b) Eastern Coalfields Ltd. (ECL) Bharat Coking Coal Ltd. (BCCL) and Central Coalfields Limited (CCL) have manpower more than the requirement. Similarly, SCCL and TISCO have also reported about surplus manpower.

(c) Does not arise in view of reply given to (a) above.

Strike in Singareni Collieries Company Limited

2755. SHRI SOLIPETA
RAMACHANDRA
REDDY:
DR. Y. LAKSHMI
PRASAD:

Will the Minister of COAL be pleased to state:

(a) whether employees of the Singareni Collieries Company Limited have ended the strike;

(b) if not, what are their demands; and

(c) the steps taken by the management to improve the working conditions of underground miners in Kothagudem area for better negotiations with the trade unions?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY):

(a) Yes, Sir.

(b) Does not arise in view of reply to (a) above.

(c) The Management is implementing all statutory provisions under the Mines Act, Mines Rules and Coal Mines Regulations to improve the working conditions in underground mines in Kothagudem areas.

Mining of Coal dust in Tindharia, Siliguri

2756. SHRI PRAFULL GORADIA: Will the Minister of COAL be pleased to state:

(a) whether Government are aware that unbridled primitive rathole mining of coal dust in Tindharia (Darjeeling) on way to Siliguri, not only endangers flora and fauna in the area; but also threatens the township, which happens to be the headquarters of Darjeeling Himalayan Railway;

(b) whether this mining of coal dust has been going on for many years without any licences in the encroached forest land; and

(c) if so, whether Government have not taken any steps to stop this illegal mining which is responsible for buying alive more than 20 persons and gradual sinking of land of Tindharia Bazar?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY):

(a) to (c) The question raised by the Hon'ble M.P. pertains to alleged coal

mining in Tindharia in Darjeeling, which is not within the nationalised coal mines operated by any of the subsidiaries of Coal India Limited (CIL). The State Government of West Bengal have been requested to provide information on this subject which has not been received. The same will be laid on the Table of the House as soon as it is received.

कोल इंडिया लि० मे कार्यरत महिला कर्मकारों के लिए वैकल्पिक उपबंध

2757. श्री दारा सिंह चौहान : क्या कोयला मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या कोल इंडिया लि० में महिला कर्मिकों के लिए यह वैकल्पिक प्रावधान है कि उनके स्थान पर उनके जवान लड़के काम कर सकते हैं और क्या अन्य कोयला कंपनियों में भी ऐसा प्रावधान है; और

(ख) यदि हां, तो क्या सरकारी अधिकारी विशेषकर भारत कोकिंग कोल लि० और सी० सी० एल० के अधिकारी ऐसे आदेशों की खुलकर अवेहलना कर रहे हैं?

कोयला मंत्रालय के राज्य मंत्री (श्री दिलीप राय) : (क) कोल इंडिया लि० द्वारा दी गई सूचना के अनुसार को इंडिया लि० तथा उसकी सहायक कंपनियों में महिला कामगारों के स्थान पर उनके जवान लड़कों को &